Government make enquiries into their working and performance with a view to ensure that the funds are used for the causes professed?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) to (c). A list of 50 Social Welfare Organisations in Delhi, which received aid from the Central Social Welfare Board either directly or through Delhi State Social Welfare Advisory Board during 1966-67 and 1967-68 is laid on the Table of the House. [*Placed in Library. See* No. LT-804|68]. The amounts given to these organisations and the purposes for which the assistance was given are indicated against each organisation. These institutions are inspected by the Members of the Delhi State Board and Inspectorate staff of the Central Board before and after the grants are sanctioned to ensure that the funds are used for the purposes for which the same are given.

Committee on Small Family Norm

6659. SHRI PREM CHAND VERMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether a Committee on Small Family Norm appointed by Government was required to submit its report by March, 1968;

(b) whether the report has been submitted;

(c) if so, the nature of recommendations made therein and the reaction of Government thereto; and

(d) if not, when the report is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRA SEKHAR: (a) Yes.

(b) and (c). Not yet submitted.

(d) The final draft report will be considered by the Committee on 23-4-1968 and submitted to the Government subsequently.

Hospital Enquiry Committee

6660. SHRI PREM CHAND VERMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the Hospital Enquiry Committee has submitted any interim report;

(b) if so, the nature of its findings and the action taken thereon; and

(c) whether it is likely to submit its final report?

THE DEPUTY MINISTER IN THE MINISTRY OF PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No.

(b) Does not arise.

(c) The Committee is likely to submit its report during April, 1968.

Deaths in Monghyr Due to Polluted Water of Ganga

6661. SHRI C. K. BHATTACHARYYA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether his attention has been drawn to a statement to the press by Dr. Jogeswarprasad Agarwal President of the Monghyr Branch of the Indian Medical Association that the number of deaths due to pollution of the Ganga by the discharge of Barauni Refinery is many more than published;

(b) whether he has challenged the report given by the Civil Surgeon; and

(c) if so, the steps taken to find out the real number?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b). Yes.

(c) The required information is awaited from the Government of Bihar and will be laid on the Table of Sabha as soon as received.

गोरखपुर में मिट्टी के तेल का वितरण

6662. **श्री मोलहू प्रसाद** : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश के गोरखपुर जिले में मिट्टी के तेल का वितरण कौन-कौन सी फर्में कर रही हैं;

(ख) 1 अप्रैल, 1966 से 31 मार्च, 1968 तक की अवधि में इंडियन आयल कम्पनी के कलकत्ता, बजबज, गोरखपुर, इलाहाबाद, कानपुर स्थित डिपुओं ने, इन में से प्रत्येक फर्म को कितना-कितना मिट्टी का तेल दिया था;

(ग) क्या मिट्टी के तेल में इन फर्मों द्वारा की गई काला बाजारी के कुछ मामले भी प्रकाश में आये हैं; और

(घ) यदि हां, तो उनका ब्यौरा क्या है और इस सम्बन्ध में क्या कार्यवाही की गई है ?

पेट्रोलियम और रसायन तथा समाज कल्याण मंत्रालय में राज्य मंत्री (श्री रघुरामैया) (क) से (घ). सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

मिट्टी के तेल का वितरण

6663. **श्री मोलहू प्रसाद** : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सिकन्दराबाद से प्रकाशित होने वाले पत्र "जन सैनिक" में 7 जनवरी, 1968 को छपा यह समाचार सही है कि भारतीय तेल कम्पनी के स्थानीय एजेंट मैसर्स राधाकृष्ण विमलकुमार के पास तेल के स्टाक की जांच पड़ताल करते समय पुलिस अधिकारियों ने 10,000 लिटर से अधिक मिट्टी के तेल का गोलमाल पाया था;

(ख) क्या यह भी सच है कि इस फर्म के तीन महीने के खातों की जांच करने पर पुलिस अधिकारियों को पता लगा कि भारतीय तेल कम्पनी ने सिकन्दराबाद को 5,00,000 लिटर तेल सप्लाई किया था परन्तु 2,47,000 लिटर तेल स्टाक रजिस्टर में दर्ज नहीं किया गया था;

(ग) क्या सरकार को इस बात का भी पता है कि बरौनी तेल शोधक कारखाने से भेजे गये प्रत्येक टैंक में 2,500 लिटर तेल अधिक था जिसके बारे में न तो रेलवे भाड़ा दिया गया था और न ही सरकार को कोई कर दिया गया था; और

(घ) यदि हां, तो इस गोलमाल के लिये जिम्मेदार पाये गये व्यक्तियों के विरूद्ध क्या कार्यवाही की गई है ?

पेट्रोलियम और रसायन तथा समाज कल्याण मंत्रालय में राज्य मंत्री (श्री रघुरामैया) (क) से (घ). अपेक्षित सूचना इकट्ठी की जा रही है और यथासमय सभा पटल पर रख दी जायेगी ।

उत्तर प्रदेश में बिजली विभाग में किसानों की शिकायतों की जांच करने के लिये एक अधिकारी की नियुक्ति

6664. **श्री मोलहू प्रसाद** : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि किसानों की शिकायतों की जांच करने के लिये उत्तर प्रदेश के बिजली विभाग के मुख्यालय में